

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 384/2015

**IN THE MATTER OF:**

Krishn Electricals

.....Petitioner

v.

Harvest Hotels & Serviced Apartments Pvt. Ltd.

.....Respondent

**SECTION :** UNDER SECTION 433(e), 434 & 439

Order delivered on 21.08.2017

**Coram:**

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Ayush Negi, Advocate

**ORDER**

Rejoinder affidavit, if any, be filed within a week with a copy in advance to the other side.

List for further consideration on 06.09.2017.

Sdl-

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sdl-

(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

21.08.2017

Vineet